

Formulation of National Media Policy

421. SHRI KAPIL VERMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there is any proposal under Government's consideration to formulate a National Media Policy; and
- (b) if so, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) Yes, Sir.

(b) The purpose is to help the news media to play its constructive role, in the task of nation-building and economic development.

Rajasthan Government buildings in Delhi under occupation of Centre

422. SHRI BHUVNESH CHATURVEDI: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) the names of buildings of Rajasthan Government situated in Delhi which are occupied by the Central Government;
- (b) whether the Central Government have received request from the State Government to vacate the buildings which are needed for its own use;
- (c) if so, what action has been taken on the request; and
- (d) the amount of rent monthly paid to the State Government?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR):

(a) The names of the buildings of Rajasthan Government which are occupied by the Central Government are as hereunder:—

- (i) Bikaner House
- (ii) 2-Racquet Road
- (iii) Udaipur House (15-Rajpur Road).

(b) and (c) The Government of Rajasthan has been requesting for the release of their buildings on the ground that they require them for their own use. But due to acute shortage of office accommodation for Central Government Offices in Delhi, it has not been possible for the Central Government to release these buildings. The State Government has been requested for continued retention of these buildings by the Central Government.

(d) The amount of monthly rent is as under:—

- (i) Bikaner House—Rs. 3742.00 per month.
- (ii) Udaipur House—Rs. 1068.90 per month.
- (iii) 2-Racquet Road—Rs. 137.50 per month.

Demand of farmers of remunerative prices

423. SHRI B. SATYANARAYAN REDDY: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

- (a) whether Government are aware of the persistent demand of the farmers for fixing remunerative prices of their produce; and
- (b) if so, what action Government are taking in the matter?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH): (a) From time to time, various farmers' organisations have been demanding remunerative prices for the agricultural produce.

(b) It is the declared policy of the Government to ensure remunerative prices to the farmers for their produce. While fixing support/procurement prices, it is ensured that these prices cover cost of production and also provide a reasonable margin of profit. The prices are fixed by the Government on the basis of